

**HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**NOTIFICATION**

**No. 15**

**Dated: 05.02.2025**

In exercise of the powers conferred under Rule 3-A (vi) of Chapter-6, Part-B, Punjab and Haryana High Court Rules and Orders, Volume V, Hon'ble the Chief Justice has been pleased to order that the Enrolment Number of Sh.Jasdeep Singh, Advocate, enrolled on Roll of Advocates at NoR PH240639, vide notification No.212 dated 18.11.2024 be read as **D/8794/2019**; Enrolment Number of Sh.Aharjot Singh Grewal, Advocate, enrolled on Roll of Advocates at NoR PH240549, vide notification No.212 dated 18.11.2024 be read as **P/2406/2018**; Enrolment Number of Ms. Geeta Rani, Advocate enrolled on Roll of Advocates at NoR PH221683, vide notification number 123 dated 30.05.2022 be read as **P/3168-1-A/2013**; Enrolment Number of Sh. Ashish Rawal, Advocate enrolled on Roll of Advocates at NoR PH220827, vide notification number 123 dated 30.05.2022 be read as **P/1128-A-2/2004**, on the Roll of Advocates.

**BY ORDER OF HON' BLE THE CHIEF JUSTICE.**

**Sd/-  
(REGISTRAR GENERAL)**

**Endst.No.3913 XIII.D [Rules (ROA)] / 8-R**

**Dated: 05.02.2025**

Copy forwarded to:-

1. The Controller, Printing and Stationery Department, Punjab with a request that the notification may be published in Punjab Gazette Part-III.
2. The Controller, Printing and Stationery Department, Haryana with the request that the notification may be published in Haryana Gazette Part-III.
3. The Controller, Printing and Stationery Department, U.T. Chandigarh with the request that the notification may be published in U.T. Chandigarh Gazette Part-III.
4. The Chairman, Bar Council of Punjab and Haryana, Law Bhawan, Sector-37-A, Chandigarh for information.
5. The President, Punjab and Haryana High Court Bar Association, Chandigarh for information.
6. Superintendent Lok Adalat, Litigation, Computer, DRR & CRC Branches of this Court for information.

**Sd/-  
(REGISTRAR GENERAL)**